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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice No.64/2015-2020

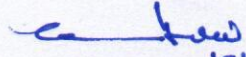
Dated the 19th February, 2020

Subject: Amendment of Para 2.54 (d)(v)iv in Handbook of Procedures, 2015-2020.

S.O. (E): In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby amends the Para No. 2.54 (d)(v)(iv) by inserting Kattupalli to the list of sea ports where Pre-shipment Inspection Certificate (PSIC) is exempted in case of import of metallic scrap coming from safe countries/regions. The amended para will read as under:

Amended para 2.54(d)(v)(iv): Import consignments of metallic waste and scrap shall be subject to pre-shipment inspection certificate (PSIC) from the country of origin. However, metallic waste and scrap (both shredded and unshredded) imported from safe countries/region i.e. the USA, the UK, Canada, New Zealand, Australia and the EU will not require PSIC if consignments are cleared through **eight (8)** ports namely, Chennai, Tuticorin, Kandla, JNPT, Mumbai, Krishnapatnam, Mundra and **Kattupalli**. Consignments from these six countries / region will be accompanied by certificate from the supplier/scrap yard authority to the effect that it does not contain any radioactive materials/ explosives. These will however be subject to radiation and explosive checks through portal monitors and container scanner at these ports. Trans-shipments through these countries /regions will not be allowed this facility. Import through remaining eight(8) other ports (for both shredded and unshredded scrap/waste), irrespective of country of origin, will be subject to PSIC.

2. Effect of this Notification: As per the amendment, import of metallic scarp from the aforementioned safe countries/regions without PSIC can now be facilitated through Kattapulli Port as well. As a result, the total number of sea ports for imports of metallic scrap under para 2.54 of HTP have increased from 15 to 16.


(Amit Yadav) 19/2/2020

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